

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

ORDER SHEET

COURT NO. : 1

18.12.2018

C.P./290/25/2017

O.A./290/75/2004

JAN MOHD KHAN

-V/S-

BRIJ BHUSAN DAVE

ITEM NO:50

FOR APPLICANTS(S) Adv. : Mr. Kamal Dave

FOR RESPONDENTS(S) Adv.: Mr. K.S. Yadav

Notes of The Registry	Order of The Tribunal
	<p>Mr. K.S. Yadav, learned counsel for the respondents states that order dated 22.01.2010 passed in OA No.75/2004 has already been complied with by the respondents.</p> <p>In view of the above, nothing survives in the present C.P. and the same is dismissed as having been rendered infructuous. Rule of the Court is discharged.</p> <p style="text-align: center;">(ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">(SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">RSS</p>